

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 226 OF 2019 &**  
**IA NO. 1093 OF 2019**

**Dated: 24<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Uttar Pradesh Power Corporation Ltd. & Ors. ... Appellant(s)**  
**Vs.**  
**Uttar Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Altaf Mansoor  
Mr. Sunil Kumar Rai

Counsel for the Respondent (s) : Mr. C. K. Rai  
Mr. Sachin Dubey for R-1

**ORDER**

**Admit.**

Issue notice to Respondents, returnable on 27.08.2019. Mr. Sachin Dubey, learned counsel takes notice on behalf of Respondent No. 1. Dasti, in addition is permitted.

List the matter on **27.08.2019**.

**(S.D. Dubey)**  
**Technical Member**  
*tpd/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**